

MR. CHAIRMAN: I will come to you. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: Sir, point of order. ...*(Interruptions)*...

MR. CHAIRMAN: Please go back. ...*(Interruptions)*... Let me tell you. ...*(Interruptions)*... Shri Amit Shah to move for leave to introduce the Jammu and Kashmir Reservation (Second Amendment) Bill, 2019. ...*(Interruptions)*...

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#### GOVERNMENT ON BILLS\*

##### **The Jammu and Kashmir Reorganisation Bill, 2019**

गृह मंत्री (श्री अमित शाह): महोदय, मैं यह भी प्रस्ताव करता हूँ:

"कि जम्मू और कश्मीर पुनर्गठन विधेयक, 2019 को पुरःस्थापित करने की अनुमति दी जाए।"

*The question was put and the motion was adopted.*

श्री अमित शाह: महोदय, मैं विधेयक को पुरःस्थापित करता हूँ।

##### **The Jammu and Kashmir Reservation (Second Amendment) Bill, 2019**

गृह मंत्री (श्री अमित शाह): महोदय, मैं यह भी प्रस्ताव करता हूँ:

"कि जम्मू और कश्मीर आरक्षण अधिनियम, 2004 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।"

*The question was put and the motion was adopted.*

श्री अमित शाह: महोदय, मैं विधेयक को पुरःस्थापित करता हूँ।

MR. CHAIRMAN: The Bill has been introduced. ...*(Interruptions)*... We are only discussing the Reservation Bill. ...*(Introductions)*... We are discussing only the Reservation Bill. Please go back to your seats. ...*(Interruptions)*... We are discussing the Reservation Bill. ...*(Interruptions)*... We are discussing only the Reservation Bill. ...*(Interruptions)*... Try to understand. Please. ...*(Interruptions)*... We are only discussing the Reservation Bill. The Reservation Bill has already been circulated. Please go back to your seats. This is not the way. ...*(Interruptions)*... I am coming to that. ...*(Interruptions)*... We would be discussing only the Reservation Bill now. Other Bills would be taken up after they are circulated. ...*(Interruptions)*... We would take up other

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\*Discussed together with Government Bills.

Bills. ...(*Interruptions*)... We would take up other Bills after they are circulated. The Jammu and Kashmir Reservation Bill has been circulated. That is being discussed now. Other Bills will be circulated and then only we would have discussion. ...(*Interruptions*)... Nothing should be shown... यह तो नहीं चलेगा। यह पद्धति नहीं है। ...(*व्यवधान*)... यह पद्धति नहीं है। ...(*व्यवधान*)... Are you opposing reservation? ...(*Interruptions*)... We are discussing only the Reservation Bill. ...(*Interruptions*)... We are discussing only the Reservation Bill. ...(*Interruptions*)... The Bill that is moved is about reservation for people in Jammu and Kashmir and I heard the Leader of the Opposition saying that they are supporting the reservation. ...(*Interruptions*)... Once the other Bill is circulated, we will have the discussion. ...(*Interruptions*)... The Jammu and Kashmir Reservation (Second Amendment) Bill has been circulated. ...(*Interruptions*)... It is there in the agenda. ...(*Interruptions*)... We are starting a discussion on that first. ...(*Interruptions*)... After that, we can discuss other things. ...(*Interruptions*)... Mr. Siva, you go to your seat and then raise your point of order. ...(*Interruptions*)... I will allow you once you go there. ...(*Interruptions*)...

SHRI DEREK O'BRIEN: Sir, I have a point of order. ...(*Interruptions*)...

MR. CHAIRMAN: What is your point of order? ...(*Interruptions*)...

SHRI DEREK O'BRIEN: Allow me to raise my point of order. ...(*Interruptions*)...

MR. CHAIRMAN: There is no order; how can I? ...(*Interruptions*)... यह सब रिकॉर्ड में नहीं जाएगा। ...(*व्यवधान*)... Why are you wasting your energy? ...(*Interruptions*)... Whatever you want to say, you say it when discussion takes place. ...(*Interruptions*)... You first hear what I am saying. ...(*Interruptions*)... What I have permitted is only mention of the Bill. ...(*Interruptions*)... He is moving the Jammu and Kashmir Reservation Bill which has already been circulated. ...(*Interruptions*)... Copies have been given. ...(*Interruptions*)... Let us dispose of that Bill. ...(*Interruptions*)... After others are distributed, we can take up other Bills also. ...(*Interruptions*)... Try to understand what I am saying. ...(*Interruptions*)... What you are raising is the same thing I am saying. ...(*Interruptions*)... What is on the Agenda is this. ...(*Interruptions*)... It is very much on the Agenda. ...(*Interruptions*)... It has been circulated. ...(*Interruptions*)... We will take up only the Reservation Bill. ...(*Interruptions*)... The Resolution and the Reservation Bill is circulated. ...(*Interruptions*)... Is it okay? ...(*Interruptions*)... Not circulated! ...(*Interruptions*)...

THE MINISTER OF PARLIAMENTARY AFFAIRS; THE MINISTER OF COAL; AND THE MINISTER OF MINES (SHRI PRALHAD JOSHI): Sir, more than 33 times, Rule 69 and 20B direction have been violated. ...*(Interruptions)*... It is not the first time that we are doing it. What for the Constitution 38th Amendment, 1975 was done? ...*(Interruptions)*... It was for the ...*(Interruptions)*... of the Congress Party and Shrimati Indira Gandhi. ...*(Interruptions)*... It was done to continue in power. ...*(Interruptions)*... That was a constitutional Amendment. ...*(Interruptions)*... On that constitutional Amendment, Shrimati Indira Gandhi said then that the founders of the Constitution had allowed changes from time to time. ...*(Interruptions)*... It is repaired and restructured by Modiji led Government under the leadership of Shri Amit Shah, we should understand that. ...*(Interruptions)*... The Constitution (Thirty-ninth Amendment) Bill presented on 07.08.1975 was passed on 07.08.1975; so also, the President's Emoluments and Pension (Amendment) Bill. ...*(Interruptions)*... A total of more than 30 Bills had been introduced and passed on the same day. ...*(Interruptions)*... Now, for what are we doing this? ...*(Interruptions)*... We are doing this in the interest of the nation. ...*(Interruptions)*... Already whatever the Bills that have been introduced, they have been circulated. ...*(Interruptions)*... And at the initial stage, we are discussing the Jammu and Kashmir Reservation (Second Amendment) Bill, 2019. ...*(Interruptions)*... Let them spell out whether they are against the reservation; let them spell it out. ...*(Interruptions)*... I urge, I appeal to them, to go to their seats and discuss the issue. ...*(Interruptions)*... Sir, people's mandate is there. ...*(Interruptions)*... This 370 is the historic blunder of the Congress Party and the then Prime Minister, Shri Nehru. ...*(Interruptions)*... Now, Amit Shahji is rectifying it. ...*(Interruptions)*... Please allow us for a discussion. ...*(Interruptions)*... This is what I want to appeal. ...*(Interruptions)*...

विधि और न्याय मंत्री; संचार मंत्री; तथा इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री (श्री रवि शंकर प्रसाद): सर, आपने रूल को exempt किया है। Under the Rules 266 of the Rules of Procedures, you have got full powers to exempt. हमारे पास पूरे decisions, actions of the Chairman है। ...*(व्यवधान)*... पावर्स नहीं हैं। ...*(व्यवधान)*... हमारे पास ...*(व्यवधान)*... जिसमें कांग्रेस पार्टी के समय सेम बिल इंट्रोड्यूस हुए, सेम डे पास हुए। ...*(व्यवधान)*... उसके बाद राज्य सभा में तमिलनाडु स्टेट बिल ...*(व्यवधान)*... अमेंडमेंट बिल इंट्रोड्यूस हुए और उसी दिन पास हुए। ...*(व्यवधान)*... There is enough empirical evidence, enough precedents. सर, जम्मू और कश्मीर में ...*(व्यवधान)*... जैसा कि माननीय गृह मंत्री जी बताएंगे, कितने लोग मरे हैं। ...*(व्यवधान)*... वहां के विकास के लिए, वहां के नियोजन के लिए, वहां के एम्प्लॉयमेंट के लिए, भारत सरकार एक विकास का पूरा सिस्टम लेकर आ रही है। ...*(व्यवधान)*... आज कांग्रेस पार्टी को जवाब देना

पड़ेगा कि जो सैंकड़ों, हजारों मरे हैं, वे किन कारणों से मरे हैं। ...**(व्यवधान)**... वे उन कारणों से मरे हैं, जो शासन चला है। ...**(व्यवधान)**... आज नरेन्द्र मोदी जी की सरकार एक पूरा नया विज़न लेकर आ रही है। ...**(व्यवधान)**... अभी उस पर चर्चा होगी, उनको बोलने का मौका मिलेगा। सर, इसीलिए इस पर बहस शुरू की जाए। ...**(व्यवधान)**... **(Interruptions)**... It is happening on precedents, on empirical evidence, on past precedents. **(Interruptions)**... I request, let them. **(Interruptions)**...

MR. CHAIRMAN: Mr. Derek O'Brien has raised a point of order. **(Interruptions)**... Please Vaikoji, one minute. **(Interruptions)**... I will be giving opportunity to you also, please go to your seat. **(Interruptions)**... Number one, please सुनने के लिए तैयार रहिए, otherwise ऐसे ही चलता रहा है...**(व्यवधान)**... the point or order that Mr. Derek. **(Interruptions)**... Your leader has raised a point of order. **(Interruptions)**... Please sit down. **(Interruptions)**... Otherwise, I have to name people, it won't look nice. **(Interruptions)**... My point is that Shri Derek O'Brien has raised a point of order saying, "Sir, only one Bill is distributed. The copies of other Bills have not even come." **(Interruptions)**... I see the merit in what he has said. **(Interruptions)**... That is why, **(Interruptions)**... Please, please, please, you don't want to hear anything! **(Interruptions)**... You want to create disturbances like this. **(Interruptions)**... Then, I will have to ask the Home Minister to introduce other Bills also. **(Interruptions)**... बाकी बिल भी करिए। ...**(व्यवधान)**...

**श्री अमित शाह:** महोदय, मैं प्रस्ताव करता हूँ:

"कि जम्मू-कश्मीर आरक्षण अधिनियम, 2004 का और संशोधन करने वाले विधेयक पर विचार किया जाए।"

महोदय, मैं यह भी प्रस्ताव करता हूँ:

"कि वर्तमान जम्मू-कश्मीर राज्य का पुनर्गठन करने तथा उससे संबंधित या उसके आनुषंगिक विषयों का उपबंध करने वाले विधेयक पर विचार किया जाए।"

सर, यह जो जम्मू-कश्मीर आरक्षण अधिनियम, 2004 का और संशोधन करने के लिए विधेयक तथा जम्मू-कश्मीर आरक्षण (दूसरा संशोधन) विधेयक, 2019 नाम से पुरःस्थापित किया है, ...**(व्यवधान)**... संघ सरकार द्वारा भारत के संविधान के 103वें संशोधन अधिनियम, 2019 के तहत निश्चित रूप से कमजोर वर्गों के लिए शिक्षण संस्थाओं और सरकारी नौकरियों में 10 प्रतिशत आरक्षण देने का प्रस्ताव लेकर मैं आया हूँ। ...**(व्यवधान)**... यह आरक्षण अनुसूचित जातियों, अनुसूचित जनजातियों, अन्य पिछड़ा वर्ग और सीमा के आरक्षण के अलावा ...**(व्यवधान)**... आरक्षण आर्थिक रूप से पिछड़े लोगों को दिया जाएगा। ...**(व्यवधान)**... आरक्षण का लाभ जम्मू और कश्मीर के

[श्री अमित शाह]

आर्थिक रूप से कमजोर वर्ग और उसमें जो talented बच्चे हैं, ...(व्यवधान)... उन बच्चों को देंगे, शिक्षा में भी देंगे और नौकरियों में भी देंगे।

MR. CHAIRMAN: Mr. Siva, go to your seat. I will allow you. ...(Interruptions)...

श्री अमित शाह: महोदय, उक्त आदेश के अनुसार ...(व्यवधान)... इसे जम्मू कश्मीर में लागू किया जाएगा। सर, जम्मू-कश्मीर की सरकार ...(व्यवधान)... उनके प्रस्ताव पर इस मंत्रालय ने विचार किया था ...(व्यवधान)... और मंत्रिमंडल की सिफारिशों के आधार पर जम्मू-कश्मीर में यह सुधार करने के लिए ...(व्यवधान)... राष्ट्रपति जी ने जम्मू-कश्मीर के अंदर, यह सुधार करने के लिए ...(व्यवधान)... संशोधन आदेश, 2019 नियामक 1 मार्च, 2019 को पारित किया था ...(व्यवधान)... अब संविधान में संशोधन आदेश को प्रभावी बनाने के लिए ...(व्यवधान)... उस उद्देश्य से जम्मू-कश्मीर आरक्षण संशोधन अधिनियम, 2004 में संशोधन लाने की जरूरत है ...(व्यवधान)... चूंकि राष्ट्रपति शासन के दौरान विधायी शक्तियां ...(व्यवधान)... संसद के दोनों सदनों में निहित होती हैं...(व्यवधान)... अतः जम्मू-कश्मीर आरक्षण संशोधन अधिनियम, 2004 को संशोधित करने के लिए सदन के दोनों सदनों ...(व्यवधान)... द्वारा पारित किया जाना जरूरी है। तदनुसार जम्मू-कश्मीर के आर्थिक रूप से कमजोर वर्गों के लिए ...(व्यवधान)... 10 प्रतिशत आरक्षण को लागू करने के लिए ...(व्यवधान)... भारत के संविधान के 103वें संशोधन को लागू किए जाने के प्रावधान के बारे में ...(व्यवधान)... जम्मू-कश्मीर संशोधन विधेयक, 2019 को यह सदन स्वीकार करे। मैं सदन के सभी सदस्यों से प्रार्थना करता हूं कि इस संशोधन को पारित किया जाए। ...(व्यवधान)...

MR. CHAIRMAN: First, you hear what I am saying. ...(Interruptions)... मैंने अनुमति दी, केवल ... ...(व्यवधान)... Mr. Vaiko please ...(व्यवधान)... आरक्षण के बारे में, क्योंकि LoP ने कहा कि हमें भी आपत्ति नहीं है, जिसकी कॉपीज़ हाउस में सर्कुलेट की गई है। ...(व्यवधान)... आरक्षण के बारे में ...(व्यवधान)... कॉपीज़ सर्कुलेट की गई, मंत्री जी ने introduce किया। ...(व्यवधान)... मैंने उन्हें चर्चा के लिए अनुमति दी ...(व्यवधान)... बाकी जो तीन हैं, वे अभी सर्कुलेट हो रहे हैं। ...(व्यवधान)... सर्कुलेट होने के बाद वे प्रस्ताव रखेंगे। ...(व्यवधान)... उसके बाद चर्चा करेंगे ...(व्यवधान)... जहां सहमति है, क्या आप लोग उसके लिए भी तैयार नहीं हैं? ...(व्यवधान)... पूरे देश में reservation है, उसी reservation को जम्मू-कश्मीर में extend करने के लिए ...(व्यवधान)... श्री तिरुची शिवा आप अपनी सीट पर जाइए ...(व्यवधान)... Mr. Siva, if you were on your seat, I would have allowed you. Even now, I am ready to allow you. ...(Interruptions)... If anybody wants to speak on reservation. ...(Interruptions)... Ram Gopalji, please speak on reservation. ...(Interruptions)... Just a minute, Mr. Siva wants to raise some point of order. Let him go to his seat. ...(Interruptions)... One minute, Ram Gopalji, I will just allow you. ...(Interruptions)... Let Mr. Siva go to his seat. ...(Interruptions)... Prof. Ram Gopal Yadav may be given the mike. ...(Interruptions)...

**प्रो. राम गोपाल यादव** (उत्तर प्रदेश): माननीय सभापति महोदय, जो EWS के लिए संशोधन विधेयक लाया गया है, उसका मैं समर्थन करता हूँ, लेकिन ...(व्यवधान)... औचित्य का सवाल यह है कि जब जम्मू-कश्मीर को आप स्टेट नहीं मानते ...(व्यवधान)... जम्मू-कश्मीर एक territory हो गई, लद्दाख दूसरी टेरिटरी हो गई, तो इस बिल को बाद में लाना चाहिए था ...(व्यवधान)...

**श्री अमित शाह:** प्रो. राम गोपाल जी, ऐसा है, यह बिल पहले से सर्कुलेट हो चुका था, ...(व्यवधान)... सभापति महोदय ने इसकी परमीशन पहले दे दी है, इसलिए, मैंने इसे प्रस्तुत किया है। ...(व्यवधान)... वैसे, इसके पास होते ही यह automatically null and void हो जाएगा। ...(व्यवधान)... धारा 370 खत्म होते ही यह बिल automatically कानून का रूप ले लेगा। ...(व्यवधान)...

SHRI DEREK O'BRIEN: Sir, ...(Interruptions)...

MR. CHAIRMAN: I have permitted you. Your Members are coming and sitting here. ...(Interruptions)... You can't have the cake and eat it too. ...(Interruptions)... Mr. Siva, please speak. ...(Interruptions)... Go to your seat, यहां से नहीं हो सकता।

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, when you brought up notice under Rule 267, you said that we could discuss everything under the Bill, but nothing is related to the Bill and the Resolution that was given. Later, the Home Minister introduced two Bills, which were not circulated to us. ...(Interruptions)... After he introduced the Bills, we got the Supplementary List of Business. ...(Interruptions)... It is totally unprecedented in the Parliament. ...(Interruptions)... Sir, you are our protector, the protector of... ...(Interruptions)...

MR. CHAIRMAN: You have not understood, what I have said. ...(Interruptions)...

SHRI TIRUCHI SIVA: They circulated the Bill only later. ...(Interruptions)...

MR. CHAIRMAN: I agree. ...(Interruptions)... This is not the way. ...(Interruptions)... All of you are standing and showing the Bill. ...(Interruptions)...

SHRI TIRUCHI SIVA: Sir, we were raising point of order, ...(Interruptions)... even when the Minister was introducing the Bill. ...(Interruptions)... But, we were not allowed. ...(Interruptions)...

MR. CHAIRMAN: Mr. Siva, you have raised a point of order. ...(Interruptions)... Do you want to hear my response or not? ...(Interruptions)...

श्री अमित शाह: सर, मैं कहना चाहता हूं, अभी माननीय सदस्य श्री तिरुची शिवा ने कहा कि यह पहली बार हो रहा है और इससे पहले ऐसा कभी सदन में नहीं हुआ, मैं बताना चाहता हूं कि इससे पहले भी 38 बार इस सदन में ऐसा हो चुका है। यह आज की बात नहीं है। ...**(व्यवधान)**... सभापति महोदय, मैं आपके माध्यम से सदन में रिकॉर्ड पर लाना चाहता हूं कि जम्मू-कश्मीर को हम लोग ...**(व्यवधान)**...

MR. CHAIRMAN: You go to your seat. ...*(Interruptions)*... I have not allowed you. ...*(Interruptions)*...

श्री अमित शाह: मेरी बात समाप्त हो जाने दो ...**(व्यवधान)**... श्री देरेक ओब्राईन जी, मेरी बात समाप्त हो जाने दो फिर आप बोलिए। ...**(व्यवधान)**...

MR. CHAIRMAN: Go to your seat, ...*(Interruptions)*... I will not allow you. ...*(Interruptions)*... As long as you are here, ...*(Interruptions)*... I will not allow you. ...*(Interruptions)*... Please go to your seat. ...*(Interruptions)*... You are a doctor. ...*(Interruptions)*...

श्री अमित शाह: सभापति महोदय ...**(व्यवधान)**...

MR. CHAIRMAN: Let us try to understand. ...*(Interruptions)*... The point of order raised by Shri Derek O'Brien and also the point of order raised by Shri Tiruchi Siva. ...*(Interruptions)*... You just hear me. ...*(Interruptions)*... You do not want to hear me. ...*(Interruptions)*... Do you want to dictate? ...*(Interruptions)*... Do you want to dictate like this? ...*(Interruptions)*... You ask your Members to go to their seats first. ...*(Interruptions)*... The point of order is that the Bill is not circulated, so the discussion should not be there. ...*(Interruptions)*... I agree. ...*(Interruptions)*... But, the Jammu and Kashmir Reservation (Second Amendment) Bill, 2019 is already circulated. ...*(Interruptions)*... So, let us first dispose of the Reservation Bill. ...*(Interruptions)*...

Secondly, now that all the Bills are circulated, ...*(Interruptions)*... I will be asking the Home Minister to again introduce the Bills. ...*(Interruptions)*... You introduce the other three Bills again. ...*(Interruptions)*...

श्री अमित शाह: सभापति महोदय, ...**(व्यवधान)**...

MR. CHAIRMAN: You cannot raise a point of order to disrupt the House. ...*(Interruptions)*... First, ask your Members to go to their seats. ...*(Interruptions)*... Show the rule book to those people and ask them to go to their seats. ...*(Interruptions)*...

**श्री अमित शाह:** सभापति महोदय, मैं यह संकल्प प्रस्तुत करता हूँ:-

"कि यह सदन धारा 370 (3) के अन्तर्गत भारत के राष्ट्रपति द्वारा जारी की जाने वाली निम्नलिखित अधिसूचना की सिफारिश करता है ...(व्यवधान)...संविधान के अनुच्छेद 370 (3) के अन्तर्गत घोषणा ...(व्यवधान)... भारत के संविधान की अनुच्छेद 370(3) के साथ पठित अनुच्छेद 370 के खंड 3 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए राष्ट्रपति संसद की सिफारिश पर ...(व्यवधान)... यह घोषणा करते हैं कि ...(व्यवधान)... जिस दिन भारत के राष्ट्रपति द्वारा इस घोषणा पर हस्ताक्षर किए जाएंगे ...(व्यवधान)... और इसे जब सरकारी गजट में प्रकाशित किया जाएगा ...(व्यवधान)... उस दिन से उक्त अनुच्छेद 370 के सभी खंड लागू नहीं रहेंगे। वे समाप्त हो जाएंगे। ...(व्यवधान)...संविधान के समय-समय पर संशोधित ...(व्यवधान)... सभी उपखंड बिना संशोधन और अपवाद के जम्मू-कश्मीर राज्य पर लागू होंगे ...(व्यवधान)... और भारत का पूरा संविधान जम्मू-कश्मीर पर लागू होगा। ...(व्यवधान)... इस बात के सिवाय अनुच्छेद 354 अथवा अनुच्छेद 308 में निहित किसी अपवाद अथवा इस संविधान के किसी अन्य अनुच्छेद अथवा जम्मू-कश्मीर के संविधान के किसी अन्य उपबंध अथवा कोई कानून दस्तावेज, निर्णय, अध्यादेश, आदेश, नियम, उपनियम, विनियम, अधिसूचना, रीति-रिवाज अथवा भारत के भूभाग के प्रवर्तन अथवा कोई अन्य लिखित ...(व्यवधान)... कोई संधि अथवा समझौता, जैसा अनुच्छेद 363 के अन्तर्गत परिकल्पित हो अथवा न हो!" ...(व्यवधान)...

माननीय सभापति महोदय, मैं यह संकल्प प्रस्तुत करता हूँ:

"कि यह सभा भारत के राष्ट्रपति महोदय की ...(व्यवधान)... दिनांक 19 दिसंबर, 2018 ...(व्यवधान)... की उद्घोषणा के अनुरूप, ...(व्यवधान)... जम्मू-कश्मीर राज्य की ...(व्यवधान)... विधायी शक्तियाँ इस सदन में निहित होने ...(व्यवधान)... एवं राष्ट्रपति द्वारा भारत के संविधान के ...(व्यवधान)... अनुच्छेद 3 के प्रावधान के अंतर्गत "जम्मू-कश्मीर पुनर्गठन विधेयक, 2019" को ...(व्यवधान)... सदन के सम्मुख विचार के लिए संदर्भित करने पर ...(व्यवधान)..." जम्मू-कश्मीर पुनर्गठन विधेयक, 2019" को स्वीकार करने का विचार प्रस्तुत करती है।" ...(व्यवधान)... सभापति महोदय, मैं "जम्मू-कश्मीर पुनर्गठन विधेयक 2019" पर विचार किया जाए ...(व्यवधान)... ऐसा अनुरोध करता हूँ। ...(व्यवधान)...

#### WITHDRAWAL OF MEMBERS

MR. CHAIRMAN: Mr. Derek, you ask your people to go back to their seats, otherwise, I will not give permission. ...(Interruptions)... Yes, Mr. Vaiko, what do you want to say? Please. ...(Interruptions)... Switch on your mike please. ...(Interruptions)...